

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 221
ANSWERED ON 22ND DECEMBER, 2022**

CONSTRUCTION OF NATIONAL HIGHWAYS

***221. SHRI SUDHEER GUPTA:
SHRI RAVINDRA KUSHWAHA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the targets set by the Government for construction of National Highways (NHs) in kilometres for the current financial year along with the targets achieved so far;**
- (b) whether progress of construction of NHs during the current year has been slow and if so, the details thereof along with the reasons therefor;**
- (c) whether the Government has done any assessment of slow progress of construction of NHs and if so, the details and the outcome thereof along with the steps taken to expedite the same;**
- (d) whether National Highways Authority of India (NHAI) is aware of increasing illegal encroachment along NHs which often lead to fatal accidents and if so, the details thereof;**
- (e) whether NHAI has held any consultation with various State Governments in this regard and if so, the outcome thereof and the response of the States thereon; and**
- (f) the other steps taken by the Government to stop illegal encroachment on NHs?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

**(a) to (f) A statement is laid on the table of the House.
STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK
SABHA STARRED QUESTION NO. 221 ON 22ND DECEMBER, 2022 ASKED**

**BY SUDHEER GUPTA, SHRI RAVINDRA KUSHWAHA REGARDING
'CONSTRUCTION OF NATIONAL HIGHWAYS'**

(a) Ministry has set a target of constructing 12,200 km National Highways (NHs) during 2022-23, against which 4,766 km has been constructed till November, 2022.

(b) & (c) The Ministry continuously monitors the progress of construction and has observed that the pace of construction was generally slower during the first half of the financial year, due to intervening monsoon season, and picks up in the second half of the financial year. The Ministry has also assessed that this year above average rainfall during monsoon adversely impacted the construction progress. Total length of 4/6/8 lane NHs constructed during this financial year up to November is 2,038 km, which is more than 1,806 km constructed during previous financial year for the same period. However, overall length of all category of NHs constructed during this financial year up to November is 4,766 km, which is less than 5,118 km that was constructed during previous financial year for the same period. State/UT wise details are at Annexure-I and Annexure-II.

The Ministry is closely monitoring construction progress and proactively working with project implementing agencies, State Governments, contractors/developers, to resolve issues/bottlenecks in projects and speed up construction of NHs. Periodic review meetings are being held at various levels, and several steps have been taken to improve liquidity of funds available with contractors/developers, to expedite progress.

(d) & (e) Yes, Sir. There are instances of permanent and temporary encroachments at different places particularly in urban/built up areas within Right of Way of on NHs entrusted with National Highways Authority of India (NHAI). The officers of NHAI have been sensitized about the importance of removal of encroachment not only from administrative perspective but also from the perspective of road safety. NHAI holds regular consultations with the State Governments, and enlists the support of their law-and-order enforcement agencies for removal of illegal encroachments. The State Governments assist NHAI by deploying police personnel, based on which encroachment removal drives are undertaken by NHAI in a regular manner.

(f) The Ministry notified Control of National Highways (Land and Traffic) Act, 2002, and the Highway Administration Rules, 2004 with specific provisions for removal of illegal encroachments. The Ministry has also mandated its implementing agencies to construct toe wall / boundary wall along the edge of the NHs Right of Way to prevent encroachment. In all major contracts of NHAI,

provision has been made for patrolling vehicles to patrol the concerned stretch of NH at regular intervals, which helps identifying encroachments at the initial stages and enables immediate remedial measures. In some cases, bypasses or elevated corridors are constructed around or over the heavily built-up encroachment areas, to avoid congestion and accidents.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF LOK SABHA STARRED QUESTION NO. 221 FOR ANSWER ON 22.12.2022 ASKED BY SHRI

SUDHEER GUPTA, SHRI RAVINDRA KUSHWAHA REGARDING CONSTRUCTION OF NATIONAL HIGHWAYS.

Up to November-2021, FY: 2021-22

Sl. No.	Name of the State / Union Territory	Strengthening	2 lane	4 lane	6/8 lane
		(Km)	(Km)	(Km)	(Km)
1	Andaman and Nicobar	0.00	23.99	0.00	0.00
2	Andhra Pradesh	34.10	125.62	29.06	33.95
3	Arunachal Pradesh	0.00	82.26	0.12	0.00
4	Assam	101.12	36.62	50.02	0.00
5	Bihar	80.53	62.90	55.25	0.00
6	Chhattisgarh	102.53	66.43	31.46	0.00
7	Dadar and Nagar Haveli & Daman and Diu	0.00	0.00	0.00	0.00
8	Delhi	0.00	0.00	0.00	0.00
9	Goa	13.55	0.00	2.00	0.00
10	Gujarat	11.00	26.41	41.34	20.81
11	Haryana	0.00	1.09	66.95	105.62
12	Himachal Pradesh	75.55	1.00	30.91	0.00
13	Jammu and Kashmir	119.05	41.80	36.91	0.00
14	Jharkhand	33.55	39.31	11.11	5.04
15	Karnataka	52.81	51.49	51.61	29.95
16	Kerala	44.09	0.00	1.07	0.94
17	Madhya Pradesh	120.20	54.21	55.24	58.42
18	Maharashtra	152.58	360.07	322.15	7.52
19	Manipur	80.14	12.82	5.74	0.00
20	Meghalaya	0.00	12.62	0.00	0.00
21	Mizoram	73.94	32.05	0.00	0.00
22	Nagaland	20.50	80.85	10.97	0.00
23	Odisha	94.84	42.42	75.44	25.55
24	Puducherry	0.00	0.00	0.00	0.00
25	Punjab	0.00	63.64	10.65	0.00
26	Rajasthan	14.00	165.07	19.29	215.46
27	Sikkim	3.56	10.50	0.00	0.00
28	Tamil Nadu	15.24	120.87	71.15	0.91
29	Telangana	12.71	32.64	66.20	1.48
30	Tripura	45.40	36.62	0.00	0.00
31	UT Ladakh	0.00	0.00	0.00	0.00
32	Uttar Pradesh	28.16	83.12	172.97	37.25
33	Uttarakhand	158.72	68.56	20.88	0.00
34	West Bengal	76.91	12.08	19.96	4.99
Total		1565	1747	1258	548
		3312		1806	

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF LOK SABHA STARRED QUESTION NO. 221 FOR ANSWER ON 22.12.2022 ASKED BY SHRI

SUDHEER GUPTA, SHRI RAVINDRA KUSHWAHA REGARDING CONSTRUCTION OF NATIONAL HIGHWAYS.

Up to November-2022, FY: 2022-23

Sl. No.	Name of the State / Union Territory	Strengthening	2 lane	4 lane	6/8 lane
		(Km)	(Km)	(Km)	(Km)
1	Andaman and Nicobar	0	4.4	0	0
2	Andhra Pradesh	61.14	87.29	11.12	31
3	Arunachal Pradesh	0	130.3	0	0
4	Assam	96.51	2.4	56.68	5
5	Bihar	2.05	90.27	149.85	18
6	Chhattisgarh	29.25	44.72	15	0
7	Dadar and Nagar Haveli & Daman and Diu	0	0	0	0
8	Delhi	0	0	0	0
9	Goa	12.62	0	1.32	0
10	Gujarat	47.63	11	72	75
11	Haryana	6.69	0	59	23
12	Himachal Pradesh	21.27	16.34	25	0
13	Jammu and Kashmir	50.36	41.63	42.09	0
14	Jharkhand	25.1	54.35	26	2
15	Karnataka	0	61.7	88.51	35.1
16	Kerala	14.7	0	1	10
17	Madhya Pradesh	100.2	126.5	76.55	36
18	Maharashtra	49.96	174.25	352.73	6
19	Manipur	58.48	28.93	0	0
20	Meghalaya	0.04	24.1	0	0
21	Mizoram	23.08	75.27	0	0
22	Nagaland	73.14	65.09	5.78	0
23	Odisha	21.13	51.24	37	21
24	Puducherry	0	0	0	0
25	Punjab	0	65.46	65	3
26	Rajasthan	104.28	68.89	54	190
27	Sikkim	5.56	8.41	0	0
28	Tamil Nadu	82.43	58.64	117.65	20
29	Telangana	0	44.45	45.22	1
30	Tripura	6.07	76.48	0	0
31	UT Ladakh	0	51.02	0	0
32	Uttar Pradesh	41.28	92.75	182.71	23
33	Uttarakhand	110.21	18.72	16.82	0
34	West Bengal	78.14	31.96	32	6
Total		1121	1607	1533	505
		2728		2038	
